

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 207/2002 IN
DA NO. 23/2001

This the 25th day of July, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.A.T. RIZVI, MEMBER (A)

HC Kishan Kumar (Driver) No. 3892/PCR
S/o Sh. Sher Singh,
Presently posted at PCR West Zone,
In D.P. R/o RZ-31, N. Block, Gopal Nagar,
Nazafgarh, Delhi.
(By Advocate: Sh. Rajeev Kumar)

Versus

Union of India and others through


1. N.S. Randhawa,
Addl. Commissioner of Police,
Police Control Room,
Sarai Rohilla,
Delhi.
2. Dr. P.S. Bhushan,
Addl. Dy. Commissioner of Police,
Police Control Room,
Sarai Rohilla,
Delhi.
(By Advocate: Ms. Renu George)

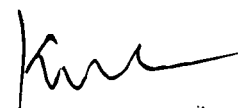
ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Heard counsel for both the parties.

2. Since the order of Tribunal has been complied with by the respondents but respondents have filed a SLP before the Hon'ble Supreme Court, so we do not find any merit in the CP. CP stands dropped.


(S.A.T. RIZVI)
Member (A)


(KULDIP SINGH)
Member (J)

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